

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (Cr.) No. 162 of 2021**

Jagdish Singh Raghuvansi @ Jagdish Singh

... **Petitioner**

-Versus-

Union of India & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Sidhartha Roy, Advocate

For the State : Mr. P.C. Sinha, A.C. to G.A.-III

06/08.09.2021. This criminal writ petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On the request of the learned counsel for the parties, let this matter appear on 16.09.2021.

(Sanjay Kumar Dwivedi, J.)

Ajay/